

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-120**  
IB-2886(ND)/2019

**IN THE MATTER OF:**

Wellcorp Health Services Pvt. Ltd.

Vs.

Wellogo Services Pvt. Ltd.

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 01.04.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC

: Mr. Karan Rajpurohit, Advocate

**ORDER**

Both the sides are present. Counsel for the Operational Creditor prayed for time to file rejoinder. At request, time is enlarged.

List the matter on 11.05.2021.

  
(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)